

**SCHEDULE I**  
**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF STAKEHOLDERS OF ALPHA THOUGHT TECHNOLOGIES PRIVATE LIMITED**

|    |                                                                                              |                                                                                                                                                                                                                                                                                                                                 |
|----|----------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Name of Corporate Person                                                                     | <b>ALPHA THOUGHT TECHNOLOGIES PRIVATE LIMITED</b>                                                                                                                                                                                                                                                                               |
| 2. | Date of incorporation of Corporate Person                                                    | 14.12.2001                                                                                                                                                                                                                                                                                                                      |
| 3. | Authority under which Corporate Person is Incorporated/Registered                            | Registrar of Companies, Hyderabad, Telangana                                                                                                                                                                                                                                                                                    |
| 4. | Corporate Identification Number /Limited Liability Identity Number of Corporate Person       | <b>U72200TG2001PTC038218</b>                                                                                                                                                                                                                                                                                                    |
| 5. | Address of the Registered Office and Principal Office (If Any) of Corporate Person           | 2A, HERITAGE ARCADE,PLOT.NO.900, S.R.NAGAR, HYDERABAD-38,ANDHRA PRADESH, TELANGANA, INDIA - 500038                                                                                                                                                                                                                              |
| 6. | Liquidation commencement date of the Corporate Person                                        | 18.11.2025                                                                                                                                                                                                                                                                                                                      |
| 7. | Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator | Name: <b>CA Ravindranath Narayana Rao</b><br>Add: 522/C 2nd Floor, 1st D Cross,15th Main, 3 Stage, 4 Block WCR, Basaveshwaranagar Bangalore 560 079<br>AFA Validity :Renewal under process<br>E-mail address: vl.attpl@gmail.com<br>Contact No: 9845258480<br>Registration No:<br><i>IBBI/IPA-001/IP-P00645/2017-2018/11099</i> |
| 8. | Last date for submission of claims                                                           | 18.12.2025                                                                                                                                                                                                                                                                                                                      |

Notice is hereby given that Alpha Thought Technologies Private Limited has commenced voluntary liquidation on 18.11.2025

The stakeholders of Alpha Thought Technologies Private Limited are hereby called upon to submit proofs of their claims, on or before 18.12.2025 to the Liquidator at the address mentioned against item 7.

The financial creditors, if any, shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator

**Sd/-**

**CA Ravindranath Narayana Rao**

**Liquidator in the matter of ALPHA THOUGHT TECHNOLOGIES PRIVATE LIMITED**

Date: 19.11.2025

Place: Hyderabad